

**Annexure - II**  
**Phasing of Expenditure (Rs. in crore)**

Year	As per Sanctioned cost (Constant prices)			As per Completion cost (As given at the time of sanction)			As per Updated Cost (August 19_)		
	Capital Cost	IDC	Total	Capital Cost	IDC	Total	Capital Cost	IDC	Total
1	2	3	4	5	6	7	8	9	10
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<b>Total</b>									

Date of completion : Original \_\_\_\_\_  
Now anticipated \_\_\_\_\_

Note :

- (1) Completion cost in columns No. (5), (6) & (7) as indicated at the time of approval of a project  
(2) Revised IDC in column (9) as now envisaged taking into consideration the likely date of commissioning of the project.

**Conveyance Allowance**

21. SHRIMATI BHAVNA DEVRAJBHAI CHIKHALIA : Will the PRIME MINISTER be pleased to state :

(a) whether conveyance allowance to the Central Government employees as recommended by the 5th Pay Commission is being paid in three slabs i.e. Rs. 800/-, 400/- and 100/- per month;

(b) whether the difference of Rs. 400/- in each slab is justifiable;

(c) if so, the details thereof;

(d) whether there is a great resentment in the employees who are getting Rs. 100/- per month as conveyance allowance;

(e) if so, whether the Government are contemplating to make difference viable and justifiable; and

(f) the time by which the new rates are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) As per Government of India Order No. 21 (1)/97/E. II (B) dated 3rd October, 1997, the Central Government employees are entitled to Transport Allowance at the following rates, subject to the conditions laid therein :

Pay Scale Allowance	Rate of Transport Allowance per month (in Rs.)	
	"A-1"/"A" Class City	Other Places
Rs. 8000-13500 and above	800	400
Rs. 6500-6900 and above but below Rs. 8000-13500	400	200
Below Rs. 6500-6900	100	75

(b) to (f) Representations have been received from a number of employees who are in receipt of Rs. 100/- per month as transport allowance. The Government, however, do not propose to modify the order as the above rates are as per the recommendation of the 5th Central Pay Commission.

**Enhancement of Grants under MPLADS**

22. SHRI VIJAY SANKESHWAR : Will the PRIME MINISTER be pleased to state :

(a) whether there is a demand for enhancing the grants of Rs. 1 crore per year under MPLADS;

(b) if so, the reaction of the Govt. thereto; and

(c) the time by which this demand is likely to be accomplished?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Some MPs have requested for enhancing funds under MPLADS from Rs 1 crore to Rs 2 crores.

(b) and (c) No decision has been taken by the Govt. in this regard.

[Translation]

**Production of Wheat**

23. SHRI SUSHIL CHANDRA VARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the agriculture production particularly the production of wheat has declined in the agriculture year 1997-98;